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THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FER-TILIZERS (SHRI R.C. RATH): (a) and (b). Production and availability of important drugs are continuously monitored by this Ministry. In the current year production in the organised sector of major drug groups such as Antibiotics, Analgesics, Cardiovascular drugs, Anti-Filarials, Antibacterials and Anti-Malarials is higher than that in the corresponding period of 1982-83. Demand and Supply position with regard to main group of drugs is satisfactory. There have been occasional reports of shortages which are of localised and temporary nature and at times pertain to particular brands of drug formulations. As and when such reports are received necessary measures are being taken to improve the availability.

Regularisation of the excess capacity of FERA drug companies

- 104. SHRI BANWARI LAL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) what happened to the problems and policies of regularisation of the excess capacity of the FERA drug companies;
- (b) whether there is any definite policy laid down in this regard;
- (c) whether it is being invariably adhered to;
- (d) what is the position in respect of regularisation of capacity in FERA firms in other fields;
- (e) whether any departure or exception is being made only in the case of FERA companies in the pharmaceutical industry;
 and
- (f) if so, what are the reasons and basis for the same?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R.C. RATH): (a) and (b). The policy regarding recognition/regularisation of installed/excess capacity is

contained in the Drug Policy of 1978, Ministry of Industry's Press Note of 29th August, 1980 read with this Ministry's Press Note dated 17th October, 1981 and the policy regarding re-endorsement of capacity is laid down in Ministry of Industry's Press Notes dated 21.4.1982, 3.5.1982, 8.4.1983 and 22.4.1983.

(c) Yes, Sir.

(d) to (f). The Policies regarding recognition of installed capacities announced in August/September, 1980 and re-endorsement of capacities announced in April 1982 and April 1983 by the Ministry of Industry are applicable to the FERA companies operating in various industries including the drug industry. However, these Schemes are applicable to the drug manufacturing units subject to the additional provisions announced vide Press Note dated 17th October, 1981 issued by Ministry of Chemicals and Fertilizers on the basis of the Policy Parameters contained in 1978 Drug Policy Statement.

गांवों में वीडियो

- 105. श्री मूलचन्द डागा: क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या सरकार को इस समय देश के दूर-दराज के गांवों में चल रहे वीडियो सेटों की संख्या की जानकारी है और क्या यह सच है कि इन वीडियो सैटों पर अश्लील फिल्में दिखाई जाती हैं; तथा इसके परिणामस्वरूप लोगों के चरित्र पर बुरा प्रभाव पड़ रहा है; और
- (ख) यदि हां, तो क्या सरकार इसकी रोक-थाम के लिए कोई कानून बनाने जा रही है और यदि हां, तो कब तक ?

सूचना और प्रसारण मंत्रालय में तथा संसदीय कार्य विभाग में उप मंत्री (श्री मिल्लकार्जुन): (क) और (ख) देश के दूरवर्ती गांवों में चल रहे वीडियों की संख्या के बारे में सरकार के पास कोई सूचना नहीं है। सरकार को इस बात की भी कोई